

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 4207  
TO BE ANSWERED ON 22.03.2021**

**REVISION OF PENSION**

**4207. SHRI PASUNOORI DAYAKAR:  
SHRI KOMATI REDDY VENKAT REDDY:  
SHRI KOTHA PRABHAKAR REDDY:  
SHRI MANNE SRINIVAS REDDY:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether monthly pension of old age has been revised since the last five years, Year-wise on pro-rata basis irrespective of ceiling and if so, the details thereof till date;**
- (b) if not, the reasons therefor;**
- (c) the effective mechanism implemented in States for revising old age pension for their welfare every year; and**
- (d) the reasons for not revising pension since 2014 to meet inflation?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) to (d): The monthly pension under National Old Age Pension Scheme under National Social Assistance Programme (NSAP) has not been revised since the last five years.**

**The old Age pension scheme under National Social Assistance Programme (NSAP) is implemented by the States/UTs as per the NSAP guidelines. In addition, several states provide top ups ranging from Rs.100 to Rs.2000 over and above what is given by the Central Government. This takes care of the inflation impact on the old age pension.**

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